

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Item No. 115

CA. NO. 169/2019(IB)307/(ND)/2019

Under Section: 9 of IBC.

In the matter of:

Merckens Karton-UND PappenFabric GMBH

....Applicant

Vs.

Franco Leone Limited

....Respondent

Order delivered on 22.05.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)
SHRI PRADEEP R. SETHI
HON'BLE MEMBER (T)**

For the Applicant : Mr. Dushyant Tiwari, Adv.

For the Respondent : Mr. G.P. Singh, Adv.

Mr. Vikrant Bhambari, Adv.

ORDER

Learned counsel for the applicant seeks time to file reply in CA No. 169/2019 filed by the Corporate Debtor within one week, with copy in advance to the other side. CA No. 169/2019 will be heard along with the main IB application. For final hearing on 29.07.2019.

Sd/-

Sd/-

**(PRADEEP R. SETHI)
MEMBER (TECHNICAL)**

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh

